

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA**

**STARRED QUESTION NO. 330  
ANSWERED ON 24.03.2025**

**NFS Candidates for Teaching Posts in Central Universities**

**\*330. Shri Charanjit Singh Channi:**

Will the Minister of **EDUCATION** be pleased to state:

- (a) whether the Government has any data on the number of candidates Not Found Suitable (NFS) for faculty/teaching posts in Central Universities during the last 5 years;
- (b) if so, the details thereof, category-wise; and
- (c) the criteria fixed by the Government for declaring a post/vacancy as NFS?

**ANSWER**

**MINISTER OF EDUCATION  
(SHRI DHARMENDRA PRADHAN)**

(a) to (c): A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (C) OF LOK SABHA STARRED QUESTION NO. 330 FOR 24.03.2025 ASKED BY SHRI CHARANJIT SINGH CHANNI, HON'BLE MEMBER OF PARLIAMENT REGARDING NFS CANDIDATES FOR TEACHING POSTS IN CENTRAL UNIVERSITIES.**

(a) to (c): Central Universities are statutory autonomous organisations established under the respective Central Acts of Parliament and governed by the provisions of the Acts, Statutes, Ordinances made thereunder. All administrative and academic decisions are taken by the Central Universities with the approval of statutory bodies; including their recruitment procedure, which is formulated by their statutory bodies in accordance with statutory provisions and the relevant regulations/guidelines of the University Grants Commission (UGC). Applications are invited through an open advertisement(s), wherein all the eligible candidates can apply. Selection Committees, duly constituted for recruitment under the relevant provisions, make recommendations regarding suitability of the candidates for the post(s) and accordingly, appointments are made on the basis of the recommendations of the Selection Committees. Suitable candidates have been appointed in all categories as per the recommendations of selection committee(s). Only in cases where suitable candidates were not available, irrespective of the category, the appointments were not made. The details of number of candidates "Not Found Suitable" by selection committees for teaching posts in Central Universities are not maintained centrally. The UGC Regulations on "Minimum Qualifications for appointment of teachers and other academic staff in Universities and Colleges, 2018" provide for a transparent and objective selection procedure. As per said UGC Regulation 2018, Selection Committee for appointment of teachers among others consists of representatives of SC/ST/OBC/minority/women/differently-able categories, if any of candidates from any of these category is an applicant. There are no specific criteria as such for NFS in UGC Regulation 2018. The selection committees assess the eligibility & suitability of applicants for their recruitment as teacher/faculty in Central Universities.

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